

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 9

IA NO.262/2020 & IA NO.54/2021 IN
CP NO.(IB)451/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2021 AT 10:30 AM .

NAME OF THE COMPANY : HOUSING & URBAN DEVELOPMENT CORPORATION LTD V/S KHard ENTERPRISES & ORS

SECTION : 65 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. KRISHNAYAN SEN, SH. ANKIT JAIN, ADV.

COUNSEL FOR RESPONDENT : MS. ARCHI AGARWAL ADV, SH. ANIL KUMAR, PCS

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 25.03.2021 before the Regular Court.

Dated : 08.03.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Md. ZAID
(STENOGRAPHER)